

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 18th January, 2023

No. LJ(B).12/2016/155 – The Governor of Meghalaya is pleased to denotify the appointment of the following Officers from Special Executive Magistrates for regulation/relocation of hawkers in the city of Shillong issued vide No. LJ(B)12/2016/150, dt. 21.11.22 with immediate effect .-

Sl.	Name of officers & Designation
1.	Phibakor Nongrum, JCO, O/o Asst. Registrar Coop Societies, EKH.
2.	Shri Rivertis Pariong, Meteorologist-A, O/o Indian Meteorologist Department, Meteorologist Centre, Upp. Shillong.
3.	Shri Barun Dey, Asst. Supervisor, Regional Training Institute, (IA&AD), Shillong..

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(C.V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No.LJ(B).12/2016/155-A,

Dated Shillong, the 18th January, 2023

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. Commissioner & Secretary to the Govt. of Meghalaya, Forest Department.
3. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. GEN(I)/Hawkers/90/2022/Vol-I/5, dt. 20.12.2022.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. ✓ DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.

By orders etc...,

Sannip
Deputy Secretary to the Govt. of Meghalaya,
sk Law (B) Department.